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श्री न० सि० चौहान : मेरे अर्ज करने का मतलब यह है कि जो दूसरे डाक्टर हैं क्या उनकी तनस्वाह और भता भी इसी प्रपोर्शन से बढ़ा दिया गया है ?

I [SHRI N. S. CHAUHAN: What I mean to submit is whether the salaries and allowances of other doctors have been raised in that very proportion?]

राजकुमारी अमृत कौर : जी, हां, प्रपोर्शन के मताविक वडा दिया गया है।

[RAJKUMARI AMRIT KAUR: Yes, Sir. They have been raised proportionately.]

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

GRANTS TO STATES FOR MINOR IRRIGATION WORKS

497. DR. R. P. DUBE: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) the amount of grants given to the States for minor irrigation works in each of the years from 1948-49 to 1952-53; and
- (b) the amount of loans given for minor irrigation works which were converted into grants in each of the above year??

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) and (b). A statement is placed on the Table of the Council. [See Appendix VII, Annexure No. 305.]

Loans and subsidies are sanctioned to the State Governments according to the financial rules governing grow

tEnglish translation.

more food schemes. The State Governments usually advance the necessary amounts to the cultivators initial ly in the form of a loan and, on the satisfactory completion of the scheme convert part of the amount into subsidy to the extent permissible by those rules.

to Questions

"OWN-YOUR-OWN- WAGON" SCHEME

- 498. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased tci
- (a) whether the feasibility of imple menting the "Own-your own-wagon" scheme has been considered and whe ther the scheme has been prepared;
- (b) if so, what are the important features of the scheme; and
- (c) when Government are likely to take a final decision in the matter?

THE DEPUTY MINISTER FOR RAII-WAYS AND TRANSPORT (SHRI O. V-ALAGESAN): (a) Yes and the scheme has been dropped.

(b) and (c). Do not arise.

RECOMMENDATION OF THE COURT OF ENQUIRY ON THE DAKOTA CRASH AT NAGPUR

- 499. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS pleased to state:
- (a) which of the recommendations of the Court of Enquiry on the accident to the Indian Airlines Dakota on the 12th December, 1953, at Nagpur have been accepted by Government; and
- (b) when those recommendations will be implemented?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR)-(a) and (b). I lay on the Table of the